

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 366 OF 2018 &
IA NO. 1715, 1714 OF 2018**

Dated: 18th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Viraj Profiles Ltd. ...Appellant(s)

Versus

Maharashtra State Electricity Distribution Co. Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Rohit Singha

Counsel for the Respondent(s) : Ms. Shurti Awasthi
Mr. Saroj Bala for R-1

ORDER

Learned counsel for Appellant seeks two weeks' time to file rejoinder. Time is granted. He may file rejoinder on or before 1-2-2019 with advance copy to the other side.

List the matter on **21-2-2019**.

Interim order, if any, shall continue till the next date of hearing.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/vg